

[Translation]

**Funds for expansion of rural electrification in hill regions of U.P.**

\*850. SHRI HARISH RAWAT : Will the Minister of ENERGY be pleased to state :

(a) whether different criteria are adopted by the Rural Electrification Corporation for allocation of funds for per km. expansion of electricity line for rural electrification in the plains and hill regions of the country;

(b) if so, the details thereof;

(c) whether the U.P. State Electricity Board earmarks the same amounts for per km. expansion of electricity line for rural electrification in hill regions of the State, which have been recognised as a specific geographical unit even by the Planning Commission, as is spent by it on electrification of villages in the plains; and

(d) if so, the steps proposed by Government to remove this anomaly ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Rural Electrification Corporation has prescribed a uniform criterion for allocation of funds for per kilometer extension of electricity line for rural electrification in the plains and hill regions of the country, except in the case of Uttar Pradesh.

(b) For Uttar Pradesh, the comparative cost data adopted by REC for the year 1985-86 in respect of 11 KV lines for expansion of electricity in the plains is in the range of Rs. 18000-36000 per kilometer and in the hills in the range of Rs. 50000-74000 per kilometer, depending upon the size of conductor used etc.

(c) No, Sir.

(d) Does not arise.

**Industrial development and modernisation of industries**

\*852. SHRI BANWARI LAL BAIRWA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of countries wherefrom cooperation is likely to be forthcoming for the industrial development and modernisation of all the industries in the country; and

(d) the names of the industries proposed to be modernised in Rajasthan and the estimated amount to be spent on this programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) The initiative for the selection of the technology for modernisation and development is left to the Indian entrepreneurs. They explore the alternative sources of technology, make a techno-economic analysis of the proposed foreign collaboration and select the foreign collaborator whose offer suits them best. Government has laid down the foreign collaboration guidelines which permit co-operation with various countries for technology up-gradation and industrial development. Every proposal for a foreign collaboration needs Government approval.

[English]

**Petro-chemical complex in Madhya Pradesh**

\*858. SHRI PRATAP BHANU SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government of Madhya Pradesh have submitted a proposal for setting up a Petro-chemical complex based on natural gas through HBJ pipeline in Madhya Pradesh; and

(b) if so, the present position of this proposal ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) No, Sir.

(b) Does not arise.

**Tenders for projects of neyveli lignite Corporation Ltd.**

\*859. DR. V. VENKATESH : SHRI H.N. NANJE GOWDA :

Will the Minister of ENERGY be pleased to state :

(a) the total number of global tenders invited by the Neyveli Lignite Corporation Limited, Neyveli, during the last four years with specific requirements for machinery and equipments in various projects for expansion etc.;

(b) the bids received from different overseas organisations either with or without Indian collaborators;

(c) how many such tenders have since been finalised; and

(d) if so, the facts thereof and action proposed to be taken to expedite the process of finalisation and completion of on-going projects of Neyveli Lignite Corporation Limited ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) 23 Global Tenders have been invited by Neyveli Lignite Corporation Limited.

(b) 106 bids with 33 number of foreign collaborations with or without Indian collaborators have been received.

(c) and (d) Of the above 23 tender cases, 16 have been finalised and most of

the remaining cases are in an advanced stage of processing. Close monitoring is being done at various levels to ensure that the on-going projects are completed on time.

#### Setting up of gas-based power projects

\*860. SHRI MOHANBHAI PATEL: Will the Minister of ENERGY be pleased to state :

(a) the number of gas-based power projects functioning in the country, their location and the production capacity;

(b) whether there is any proposal to establish more gas-based power projects in the country during the Seventh Five Year Plan; and

(c) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c) Details of the gas-based power projects which are functioning and which are proposed to be set up during the Seventh Plan are given below :

S. No.	Name of the Project	Location	Capacity in MW
1	2	3	4
<b>Projects already functioning</b>			
1.	Dhuvaran Gas Turbine Project	Gujarat	54
2.	Uran Gas Turbine Project	Maharashtra	672
3.	Lakwa (Phase I)	Assam	45
4.	Namrup	Assam	81.5
5.	Mobile Gas Turbine	Assam	21
<b>Projects proposed to be set up :</b>			
6.	Kawas	Gujarat	600
7.	Auraiya	U.P.	600
8.	Anta	Rajasthan	430